

(1)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1681/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018


NAME OF THE PARTIES: CG Power & Industrial Solutions Ltd.

V/s.

ACC Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	counsel Mr. Zeel Andhynia also. Parvateet Vaghani, Hemant Prabhuakar, Smriti Bhosale & Yogesh Bhoge ilb. JUPAPERITUS MUMBAI For operational creditor		
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ORDER

CP No.1681/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.1.2018

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)